

(c) Rs. 3.04 crore has been released to Himachal Pradesh as 1st installment of Additional Central Assistance (ACA) out of total approved ACA of Rs.6.08 crore.

(d) and (e) Yes, request has been received for release of 2nd installment of Admissible Central Assistance (ACA). The ACA was sanctioned subject to carrying out of certain reforms in urban transport sector like setting up dedicated Urban Transport Fund at city as well as State level, waiver/reimbursement of State and ULB taxes, incorporation of special purpose vehicle (SPV), formulation of parking, advertisement, transport oriented development policy etc. The proposal of the Himachal Pradesh Government is pending consideration because the Government of Himachal Pradesh is yet to indicate requisite progress in respect of reforms in the field of Urban Transport.

Funds for urban infrastructure development in Delhi

2264. SHRI KAMAL AKHTAR:
SHRI NAND KISHORE YADAV:
SHRIMATI KUSUM RAI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of the funds allocated to his Ministry for urban infrastructure development in Delhi in view of Commonwealth Games 2010, till date, category-wise, such as slum development, VIP area development, NDMC area development etc.; and

(b) the details of funds utilized so far, category-wise, till-date?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY) : (a) Rs. 827.85 crore has been allocated to the Ministry of Urban Development in connection with Commonwealth Games, 2010 (CWG-2010) for releasing to Delhi Development Authority (DDA) to develop Games Village, and other Competition and Training Venues. Apart from this, an amount of Rs.73.5 crore has been allocated for Installation of Security System (ISS) in the venues being developed by DDA. No fund has been allocated to this Ministry in connection with CWG-2010 for developing slum area, VIP area and NDMC area etc.

(b) So far an amount of Rs.724.45 crore has been released to DDA (Rs.652.25 crore for infrastructure development and Rs.72.2 crore for ISS). DDA has informed that an amount of Rs.588.77 crore has been utilized for infrastructure development and Rs.38.36 crore has been released for undertaking the ISS.

Regulatory guidelines for project finance institutions

2265. SHRI NAND KISHORE YADAV:
SHRI KAMAL AKHTAR:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to refer to reply to Unstarred Question 342 given in the Rajya Sabha on 25th February, 2010 and state: